Title: Need to establish LPG Bottling Plant Unit in Karimnagar district, Andhra Pradesh.

SHRI PONNAM PRABHAKAR (KARIMNAGAR): I would like to draw the attention of the Government towards the dire need to expedite the sanction process for the establishment of LPG Bottling plant Unit in Kamalapur Village & Mandal, Karimnagar District, Andhra Pradesh.

In this regard, I have been informed by the Hon'ble Union Minister through the ED (LPG) HPCL vide their D.O.Lr.No. P-25011/39/2012-Mkt, Dated 14 March, 2013 that the process for establishment of LPG bottling plant at Kamalapur has been initiated. The concerned authorities have also given the feasibility report, which will be useful for the entire Northern Telangana. Accordingly, I have been pursuing the matter with the Managing Director of GAIL for gas supply by laying the required pipe line to the site of bottling unit. Consequently the Director, GAIL has assured to do the needful in sync with HPCL vide their Letter No.GAIL/ND/BD/12, dated 07 September, 2012. On contacting the ED LPG, HPCL, stated vide their Lr.No.LPG/YKG, dated 29 January, 2014 that after giving assurance, the authorities of GAIL never got in touch with HPCL and no initiative was taken for giving connectivity, thus leading to inordinate delay in setting up of the LPG bottling unit.

In this regard, I request the Hon'ble Minister of Petroleum & Natural Gas, that a meeting be convened at an early date with concerned officers from HPCL and GAIL to facilitate better coordination and ensure that the project starts before the election code of conduct comes into effect.